F.No. 01(01)/Tour/CESTAT/2019

Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.11.2019

TOUR ORDER NO. 93 OF 2019

Hon'ble President is pleased to order the tour programme as follows.

In continuation to tour order no. 84 of 2019, tour of Dr. D. M. Misra, Hon'ble Member (Judicial) to **CESTAT**, **New Delhi** from **CESTAT**, **Mumbai** is extended upto 28.11.2019.

For the given tour Hon'ble Member (J) will be entitled for TA/DA as per rules subject to travel by economy class but for upgrading to business class upto a ceiling of one hundred percent of the economy fare against the airline's offer at the time of boarding.

By Order

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(Bineesh Kumar K. S.) Registrar

Copy to:-

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- 2. Dr. D. M. Misra, Member (Judicial), CESTAT, Mumbai.
- 3. PA to Registrar, CESTAT, New Delhi
- 4. Deputy Registrar, CESTAT, New Delhi/Mumbai.
- 5. Accounts Section, CESTAT, Delhi.
- 6. Website/Guard file/Office copy.
- 7. Care taking Section.